

**जोरहाट जिले में पाकिस्तानी भड़े का लहराया जाना**

5244. श्री हुकम चन्द कछवाय : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आसाम के दारांग जिले के जोरहाट क्षेत्र में भ्रगस्त और सितम्बर, 1968 में पाकिस्तानी भड़े लहराये गये थे जिन्हें बाद में पुलिस ने जन्त कर लिया था; और

(ख) यदि हां, तो इस सम्बन्ध में कितने व्यक्तियों को गिरफ्तार किया गया है तथा उनके विरुद्ध सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री बिद्याचरण शुक्ल) : (क) सरकार के पास कोई ऐसी सूचना नहीं है ।

(ख) प्रश्न नहीं उठता ।

**Conversion by Christian Missionaries**

5245. SHRI YAJNA DATT SHARMA :  
SHRI R. BARUA :  
SHRI CHENGALRAYA NAIDU :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of conversions are being made by Christian Missionaries in various States and in Assam in particular;

(b) if so, the number of persons converted in those States during the last five years; and

(c) action taken by Government to check such conversions ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( SHRI VIDYA CHARAN SHUKLA ) : (a) There have been reports of missionaries trying to extend their proselytisation activities in certain areas including Assam.

(b) Except the Madhya Pradesh Dharma Swatantrya Adhinyam, 1968, which came into force as recently as 20th October, 1968, there is no law for intimation or registration of conversions from one religion to another. The precise information asked for is, therefore, not available.

(c) Under the provisions of article 25 (1) of the constitution, all persons are, subject to public order, morality and health, equally entitled to freedom of conscience and right freely to profess, practise and propogate religion. The question of Government taking any action to check conversion, does not, therefore, arise.

**Reconstitution of Hindi Salahkar Samiti**

5246. SHRI YAJNA DATT SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Hindi Salahkar Samiti has been reconstituted in connection with the progressive use of Hindi for official purposes;

(b) if so, the main functions of the Samiti and what are the concrete proposals put forward by it for the propagation of Hindi; and

(c) the action taken by Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : ( SHRI VIDYA CHARAN SHUKLA ) : (a) Yes, Sir. The Hindi Salahkar Samiti was reconstituted on 9th June, 1967.

(b) and (c). The function of the Samiti is to advise Government on matters relating to the progressive use of Hindi for official purposes. A statement showing important recommendations made by the Samiti and action taken thereon by Government is laid on the Table of the House. [ *Placed in library. See No. L. T.-2819/68* ]

**Hostile Naga Camps in Assam and Manipur**

5247. SHRI YAJNA DATT SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :